

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/50/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	ESSA MOHAMED RAFIQUE V/S CHAMPION CARE HOMES PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	MOHAMMED ANSARY, SOHAIL MOHAMMED ANSARY, LAKSHMI SREEDHAR, KEERTHANA S RAGH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	AD SHAJAN, SINDHU SANTHALINGAM.

**08 April 2024**

## O R D E R

**TCP/50/KOB/2019**

Learned counsel, Mr. Sohail Mohammed Ansary appears physically on behalf of the petitioner. Learned representing Counsel, Ms. Jessy S Salim appears physically on behalf of the respondents.

Counsel for the Petitioner has placed on record the Memorandum of Settlement agreement under Section 89 of the Code of Civil Procedure, 1902 read with Rule 25 of the Companies (Mediation and Conciliation) Rules, 2016. The said Settlement Memo is taken on record.

In view of the settlement arrived between the parties and the terms of the settlement agreed to be adhered by both the parties, nothing remains pending before this bench, accordingly, this TCP bearing 50/KOB/2019 **stands closed**.

IAs and MAs, if any pending in the present petition stands closed. File be consigned to records.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**